

(c) Adequate publicity was given to the Family Pension Scheme through different media.

Additional House Rent To E. P. F. Employees

2627. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Provident Fund Board has recommended additional House Rent Allowance for all Provident Fund employees ;

(b) if so, the reason for not implementing these recommendation ; and

(c) whether there is a growing discontent among the Provident Fund employees regarding non-implementation of the decision ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : Yes.

(b) and (c). The Board's recommendation is under consideration of the Government.

Pakistan's threats of breaking off Diplomatic Relations with India

2628. SHRI PILOO MODY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government of India has been drawn to a report in the Indian Express dated the 25th July, 1971 stating that the Pakistan Government has threatened to break off diplomatic relations with India ; and

(b) if so, the reaction of Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) No such threat was received. However the Pakistan Government had wrongly alleged that India was not interested in the diplomatic missions in the two countries operating under normal conditions. Actually Pakistan

had unilaterally placed restrictions on the exit of members of the Indian Missions in Pakistan to which India had to take reciprocal action.

Bangla Desh Refugees sent to Dandakaranya

2630. SHRI B. S. MURTHY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any Bangla Desh refugees were sent to Dandakaranya where facilities and developed potential exist for rehabilitation ;

(b) if so, the number of refugees sent to this area ; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) Does not arise.

(c) The policy of the Government of India is that the refugees should be repatriated to Bangla Desh as soon as conditions are favourable there. It has been accordingly considered desirable to lodge these refugees in Camps located close to the border or in the interior of West Bengal or in other neighbouring States where sufficient land is available for putting up Camps or temporary structures.

Foreign collaboration agreements conducted by Bharat Heavy Plate and Vessels Ltd., Visakhapatnam

2631. SHRI E. R. KRISHNAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of countries with whom collaboration agreements have been conducted by Bharat Heavy Plate and Vessels Ltd., Visakhapatnam for the (i) manufacture of air and gas separation plants and (ii) multi-layer high pressure vessels ; and

(b) whether production has started under these two schemes ?